

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 789/1989

New Delhi, dated the 4th March, 1994

Hon'ble Sh.N.V.Krishnan, Vice Chairman(A)
Hon'ble Sh.B.S. Hegde, Member(J)

Shri Jagdish Singh
r/o Qr.No.3,
1632, Madarsa Road, Kashmeri Gate
Delhi.

Shri Balle shwar Singh
r/o Village Pali P.O.Pali,
Distt.Faridabad, Haryana

Shri Harsaroop
r/o Village Puthar,
Tehsil Bagpat, Distt.Meerut(U.P.)

Shri Raj Kumar
r/o Quarter No.3 Seva Kuteer,
Kingway Camp, Delhi

... Applicants

(BY Advocate Sh.Ashok Aggarwal)

Versus

Union of India through Secretary,
Ministry of Urban Development,
Nirman Bhawan, N/Delhi

... Respondent

(By Advocate Sh.M.L.Verma)

ORDER(ORAL)

The applicants are Khallasies working in,
Central Public Works Department Divisions under the
Ministry of Urban Development. Their grievance is that
they are not being considered for the post of promotion
to the Assistant Operators(E&M). According to the
Recruitment Rules Ann.A 25% posts will be filled up
by direct recruitment and 75% on the basis of seniority
cum-fitness by promotion from the category of Khallasies.

It is stated in para 4(g) of the application that the respondents are going to make regular appointments of daily rated workers who have been working as Wireman on daily rated basis for the last few years.

Applicants have no grievance in that regard. That grievance is only that respondents should not ignore their claim for promotion.

2. Respondents have filed a reply denying these allegation. Their main case is that the applicants are not senior enough to be considered for promotion to the 75% quota of post of Khallasi.

3. There is no rejoinder to this contention.

4. In view of these pleadings, it appears that the real situation is that the applicant's turn for promotion on the basis of seniority-cum-fitness has not yet come.

5. In these circumstances, we do not find any merit in the O.A. It is dismissed.

(B.S. Hegde)

Member(J)

sk


4.3.94
(N.V. Krishnan)

Vice Chairman(A)